

Th. Lakshman Singh Charak: Is it not a fact that there are a number of cases of Army officers who have put in a number of years' service in the Territorial Army, and later on in the regular Army, and are now being retired at the age of 52 or 53 without any pensionary benefits or gratuity?

Shri Tyagi: As I have said, if they were holding any Emergency Commission and they were enrolled directly from the Territorial Force previously, then in that case their embodied service would be counted towards pensionary and retiring benefits.

PROFITS FROM OVERSEAS

*290. **Shri Bansal:** Will the Minister of Finance be pleased to state the amount of profits brought into India from overseas countries during the years 1950-51, 1951-52 and 1952-53 (i) by Indians resident in India and (ii) by non-resident Indians?

The Deputy Minister of Finance (Shri M. C. Shah): Complete information is not available as no separate statistics are maintained in respect of profit remittances received in India from abroad. According to the Income-tax statistics, the profits remitted by persons resident in India during the years 1950-51 and 1951-52 and assessed to tax in the years 1951-52 and 1952-53 are as follows:—

1950-51: Rs. 6.08 crores.

1951-52: Rs. 5.55 crores.

The profits remitted in 1952-53 will be chargeable in 1953-54 and hence the information for this year is not yet available.

SMUGGLING OF CURRENCY NOTES

*291. **Sardar Hukam Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Bombay Prohibition Police, while looking for smuggled liquor and gold, caught hold of a suit case on the 20th December, 1953 containing Rs. 12 lakhs in 100 rupee currency notes on the Harnai beach near Bombay;

(b) if so, whether the smuggler was captured; and

(c) whether any further facts about this recovery have been revealed?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes, Sir. Officers of the Bombay Prohibition Police unearthed currency worth Rs. 12 lakhs, packed in a gunny bag from Paj, a village near Harnai port, on the 20th December, 1953:

(b) The owner of the currency has come forward to claim it, and the case is *sub-judice* in the office of the Collector of Central Excise, Bombay, to whom the currency has been transferred by the Bombay Prohibition Police.

(c) An Arab craft which was waiting off Danda near Bombay to pick up the currency, was detained, and has since been confiscated by the Collector of Central Excise, Bombay.

The Nakhoda, i.e. Arab Commander of the craft has also been suitably dealt with.

Short Notice Question and Answer

TEACHERS' STRIKE IN CALCUTTA

S.N.Q. 2. Shri Raghunath Singh: Will the Minister for Home Affairs be pleased to state:

(a) whether it is a fact that teachers in Calcutta have gone on a strike;

(b) whether it is also a fact that the electric bulbs were damaged and electric wires were cut, thereby bringing about a complete blackout in South Calcutta;

(c) whether the Army was called for help;

(d) if so, the number of troops employed and the number of rounds fired by them;

(e) the number of persons injured and killed; and

(f) the causes of the strike?

The Minister of Home Affairs and States (Dr. Katju): (a) The strike

has now been terminated. During the period of strike, a fairly large number of teachers in private schools in Calcutta were not attending to their normal duties. The Government, Missionary and some other schools have been functioning all along.

(b) In South Calcutta many electric bulbs in streets were broken, and some fuses of electric street lights were removed in two or three streets. There was no blackout in South Calcutta except in portions of some main streets.

(c) Yes.

(d) The troops did not open fire anywhere, they were engaged solely in patrolling duties.

(e) 72 police personnel and 6 members of the public were injured as a result of attacks by miscreants i.e. rioters; 54 members of the public were injured due to police action other than firing; 20 members of the public were injured due to police firing, making a total of 152 injured. Six were killed as a result of police firing.

(f) The main cause of the strike was the demand of Rs. 35 per month as dearness allowance for all secondary school teachers in recognised aided and unaided schools and higher initial salary in aided schools as recommended in a resolution of the executive committee of the West Bengal Board of Secondary Education.

Shri Raghunath Singh: Is it a fact that eighteen Fire Brigade personnel were attacked and injured when they were going to put off a fire started by the so-called supporters of the strikers?

Dr. Katju: That is so.

श्री रघुनाथ सिंह : क्या यह सच है कि बंगाल प्राविशियल काँग्रेस कमेटी के आफिस और अमेरिकन इन्फार्मेशन आफिस में स्ट्राइकर्स लोगों ने आग लगाने की कोशिश की ?

डा० काटजू : जी हाँ ।

Dr. Ram Subhag Singh: For how many days did the military remain on duty, and was anyone of its personnel injured or was any of its vehicles damaged?

Dr. Katju: I think the military remained on duty probably for five days. I have no information that any of its personnel was injured.

Shrimati Renu Chakravartty: Is it a fact that there was not a single case of violence before the police used tear-gas?

Dr. Katju: When crowds assembled and tried to defy orders lawfully issued, then the police, in order to disperse the crowds, resorted to the most lenient method of using tear-gas.

Shrimati Renu Chakravartty: May I know how many people were injured by violence prior to the use of tear-gas?

Dr. Katju: I cannot answer that question.

सरदार ए० एस० सहगल : क्या यह भी सच है कि किसी खास दल के लोगों के हाथों से आठ स्टेट बसों में आग लगा दी गई ?

डा० काटजू : जी हाँ ।

श्री रघुनाथ सिंह : क्या मैं जान सकता हूँ कि इस आन्दोलन के पीछे भारतवर्ष की किस राजनैतिक पार्टी का हाथ था ।

Mr. Speaker: Order, order.

Shri Muniswamy: Out of the six who were killed, was there any member of the public, or were all of them poor teachers?

Dr. Katju: Will the hon. Member repeat his question?

Shri C. D. Pandey: Teachers are also men.

Mr. Speaker: The hon. Member wants to know whether any member of the public was involved, or whether all of them were teachers.

Dr. Katju: I think they were ordinary members of the public. I am not quite sure. There were no teachers, so far as I know.

Shri Sadhan Gupta: May I know whether even before, demonstrations have gone to the Assembly, and have been allowed to enter the Assembly without any untoward incidents?

Dr. Katju: On this occasion, or on previous occasions?

Shri Sadhan Gupta: On previous occasions.

Dr. Katju: I cannot say that.

Shri H. N. Mukerjee: May I know whether on this occasion, as on an earlier occasion, the instructions of Government to the police when they were to fire were that they should fire with the purpose of killing?

Dr. Katju: I do not think so. That is a gross exaggeration and misstatement of facts.

Shri G. H. Deshpande: Is it a fact that tear-gas was used, after attacks on the police by the public with brickbats?

Dr. Katju: Brickbats were thrown and then came the tear-gas. That is the general rule.

सरदार ए० एस० सहगल : क्या मंत्री महोदय यह बतलायेंगे कि वहाँ पर कितनी ट्राम गार्डियों में किसी खास दल द्वारा आग लगी ?

Mr. Speaker: Order, order. I am not allowing any further questions.

WRITTEN ANSWERS TO QUESTIONS

AMNESTY TO PRISONERS IN ANDHRA

***284. Shri Gopala Rao:** Will the Minister of Home Affairs be pleased to state whether, in view of the general amnesty given by the Andhra Government to all State prisoners in Andhra, the Government of India have given their consent to the release of prisoners in Andhra State convicted under the Arms Act?

The Minister of Home Affairs and States (Dr. Katju): Yes.

AID TO PRIMARY SCHOOLS

***288. Shri Biren Dutt:** (a) Will the Minister of Education be pleased to state how many primary schools of hill and village areas in Tripura applied in 1953-54 for help and recognition?

(b) How many have been given aid and upto what amount?

(c) How many of them have been taken as government schools?

(d) Are the aided schools helped in a manner so as to meet the essential expenditure?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). The information is being collected and will be placed on the Table of the House in due course.

MOUNTAINEERING SCHOOLS

***292. Sardar A. S. Saigal:** (a) Will the Minister of Defence be pleased to state whether a mountaineering school is to be started in the near future?

(b) If the reply to part (a) above be in the affirmative, where will the school be located?

(c) Is any help being given by the Defence department?

(d) Which State wanted to start this school?

(e) Do Government propose to give any grant to this institution?

The Minister of Defence Organisation (Shri Tyagi): (a), (b) and (d). The Government have, on the suggestion of the West Bengal Government, agreed to assist in the establishment of an Institute of Mountaineering at Darjeeling.

(c) It is proposed to give a non-recurring grant from the Defence Budget towards the initial capital cost. The Defence Ministry will also consider favourably any request for personnel and equipment which the Institute may require.